

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 111
IB-177/ND/2020

IN THE MATTER OF:

Ak Singh ... Applicant/Petitioner
Vs
M/s RBT Exports Pvt ... Respondent
Ltd

Order under Section 9 of IBC.

Order delivered on 22.12.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

SHRI K. K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Smriti Churiwal, Mr. Jaivir Sidhant Advocates
For the Respondent :

ORDER

Learned Counsel for the Applicant states that notice was issued on 19.03.2020 and the same could not be collected and served, due to the lockdown declared from 24.03.2020. He seeks time to complete the service and file service affidavit.

List the matter on **12.01.2021**.

Sd/-
(K. K. VOHRA)
MEMBER (TECHNICAL)

Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)